

[TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-I, SECTION-I]

Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade

Public Notice No. 10 / 2026-27
New Delhi, dated 11th May, 2026

Subject: Amendment of Appendix 2B [List of Agencies Authorised to issue Certificate of Origin (Preferential)] of Foreign Trade Policy, 2023-reg.

In exercise of powers conferred under paragraph 1.03 and 2.04 of the Foreign Trade Policy (FTP) 2023, the Director General of Foreign Trade hereby amends Appendix-2B [List of Agencies Authorised to issue Certificate of Origin (CoO) (Preferential)] of the FTP by including the list of Authorised Agencies allowed to issue CoO for India-United Kingdom Comprehensive Economic and Trade Agreement (India-UK CETA), as under:

S.No.	Name of the Agreement	Authorized Agencies	Product Assigned to each agency
20.	India-United Kingdom Comprehensive Economic and Trade Agreement (India-UK CETA)	Directorate General of Foreign Trade and its regional offices	All products
		Export Inspection Council and Export Inspection Agencies	All products
		Agricultural and Processed Food Products Export Development Authority (APEDA)	Agricultural Products
		Marine Products Export Development Authority and regional offices	Marine products
		Central Silk Board and regional offices	Silk products
		Coir Board	Coir and Coir products



	Development Commissioner, Handicraft and regional offices	Handicrafts
	Spices Board	Spices and Cashew nuts
	Textile Committee and regional offices	Textiles and Clothing
	Tobacco Board	Tobacco and Tobacco products
	Cochin Special Economic Zone,	All products by Units in SEZs and EOUs located within the jurisdiction of the Zonal Development Commissioner
	Falga Special Economic Zone	All products by Units in SEZs and EOUs located within the jurisdiction of the Zonal Development Commissioner
	Kandla Special Economic zone,	All products by Units in Surat SEZs and all SEZs and EOUs located within the jurisdiction of the Zonal Development Commissioner
	MEPZ Special Economic Zone	All products by Units in SEZs and EOUs located within the jurisdiction of the Zonal Development Commissioner
	NOIDA Special Economic Zone	All products by Units in SEZs and EOUs located within the jurisdiction of the Zonal Development Commissioner
	SEEPZ Special Economic Zone	All products by Units in SEZs and EOUs located within the jurisdiction of the Zonal

Adopt

		Development Commissioner
	Vishakhapatnam Special Economic Zone	All products by Units in SEZs and EOUs located within the jurisdiction of the Zonal Development Commissioner

2. **Effect of the Public Notice:** The Public Notice notifies the list of authorised agencies permitted to issue Preferential Certificates of Origin under the India-UK CETA.



(Lav Agarwal)
 Director General of Foreign Trade &
 Ex-officio Addl. Secretary to Govt. of India
 Email: dgft@nic.in

[Issued from File No. 01/89/180/109/AM-25/PC-2(A) / E-45707]